Annexure-9

Name of the Corporate Debtor : - AVIOM India Housing Finance Private Limited

Date of commencement of CIRP - 20-02-2025

List of creditors as on - 30-04-2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No. | Name of the Creditor                   | Details of claim received |                | Details of claim admitted |                          |                                     |                         |                            |   | Amount                      |                                     |                 |
|---------|--|---------------------------|----------------|---------------------------|--------------------------|-------------------------------------|-------------------------|----------------------------|---|-----------------------------|-------------------------------------|-----------------|
|         |  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim          | Amount covered by security interest | Whether related party ? | Amount of contingent claim | Amount of any mutual dues<br>that may be set- off | of claim<br>not<br>admitted | Amountt of claim under verification | Remarks, if any |
| 1       | DMI Housing Finance Private<br>Limited | 17-03-2025                | 15,59,80,975   | -                         | Housing finance services | -                                   | -                       | -                          | No  | 15,59,80,975.42             |                                     | -               |
|         | Total                                  |                           | 15,59,80,975   | -                         |                          | -                                   |                         |                            |   | 15,59,80,975.42             |                                     |                 |